

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 128 of 2017 (SZ)**

Applicant(s)

Respondent(s)

S. Joel  
Muthammal Colony  
Tuticorin

1. The Inspector General of Forests  
MoEF & CC, New Delhi
2. The Secretary to Government of Tamilnadu  
Dept. Of Environment & Forest, Chennai
3. The Managing Director, TWAD Board,  
Chennai
4. The Principal Chief Conservator of Forest  
Chennai
5. The Addl. Principal Chief Conervator of  
Forest (Central), Chennai
6. The District Collector, Thoothukudi
7. The District Forest Officer, Tuticorin
8. The Superintending Engineer  
Water Resources Organisation  
Tamirbarani Basin Circle, Tirunelveli
9. The Executive Engineer  
TWAD Board, Thoothukudi
10. M/s. Southern Petrochemical Industries  
Corpn. Ltd., Chennai rep. by its G.M  
R. Venkata Krishnan
11. M/s. Tuticorin Alkali Chemicals and  
Fertilisers Ltd.,
12. M/s. DCW Ltd., rep by its Senior  
General Manager

**Counsel appearing for applicant      Counsel appearing for respondents**

M/s. P. Ravi kumar  
Mk. Sathish Kumar  
G. Vijaya kumr  
E. Felix Parthiban

Mr. Syed Nurullah Sheriff for R1 & 5  
M/s. M.K. Subramanian, P. Velmani – R2,R4  
Mr. E. Manoharan - R6 to R8  
Mr. M. Arokiaraj for for R3, R9  
Mrs. A.L. Ganthimathi for R10 & R11  
M/s. R. Parthasarathy, Rahul Balaji, Madhan Babu  
Vishnu Mohan for R12

**M.A.No.100 of 2017**

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| Note of the Registry | Orders of the Tribunal  |
| Item No.7            | Date: 16 <sup>th</sup> August, 2017<br><br>This is an application filed by respondent No.12 to vacate the |

interim order. The learned counsel appearing for the applicant in M.A. No.100 of 2017 submits that in view of the order dated 7<sup>th</sup> July, 2017 modifying earlier order, the application may be disposed in the same terms. The application is disposed of accordingly.

The main application is listed for final argument. The learned counsel appearing for the applicant prays time. The respondents have not filed reply so far. Let the same be filed within two weeks.

List on 11.09.2017.

....., JM  
(Justice M.S.Nambiar)

.....EM  
(Shri P.S. Rao)

